## Central Electricity Regulatory Commission New Delhi

## Review Petition No. 27/RP/2024

Subject : Review Petition under Section 94(1)(f) of the Electricity

Act, 2003 read with Regulation 52 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, seeking review of the order dated 19.5.2024 passed by the Commission in

Petition No. 377/MP/2022.

Date of Hearing : **8.4.2025** 

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Petitioner : POWERGRID Khetri Transmission System Limited

(PKTSL)

Respondents : Bikaner-Khetri Transmission Limited (BKTL) and Ors.

Parties Present : Ms. Swapna Seshadri, Advocate, PKTSL

Shri Utkarsh Singh, Advocate, PKTSL

Ms. Sneha, Advocate, PKTSL

Shri Hemant Singh, Advocate, BKTL Shri Lakshyajit Singh, Advocate, BKTL Ms. Lavanya Panwar, Advocate, BKTL

Shri Jay Lal, Advocate, BKTL Shri Arun Lal, Advocate, BKTL Shri Nirhant Kumar, Advocate, BKTL

Shri Prashant Kumar, PKTSL

## Record of Proceedings

Shri Ravinder Singh Dhillon, Member, did not participate in the present proceeding.

- 2. At the outset, the learned counsels for the Review Petitioner and the Respondent, BKTL, argued at length and reiterated the submissions made in the pleadings.
- 3. Based on the request of the learned counsels for the parties, the Commission directed the Petitioner and the Respondents to file their respective Written Submissions / Notes of Arguments, not exceeding three pages, within two weeks.



4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-(T.D. Pant) Joint Chief (Law)

